

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 80
TO BE ANSWERED ON 03.12.2015

GENERATION OF POWER FROM WASTE

*80. SHRI RAGHAV LAKHANPAL:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of Grid-Interactive Power targets set and achieved during the last three years for generation of energy, solar power, biomass power and gasification from waste in the country;
- (b) whether the set targets were achieved in the stipulated time-frame;
- (c) if not, the reasons therefor along with the corrective steps taken/being taken by the Government in this regard; and
- (d) the details of proposals approved for generation of solar power in Uttar Pradesh during the current year, location-wise?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a),(b),(c)&(d): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a),(b),(c)&(d) OF THE LOK SABHA STARRED QUESTION No. 80 FOR ANSWER ON 3.12.2015

(a)&(b): The source-wise Grid Interactive Renewable Energy targets and the corresponding achievements during the last three year are given below:

Source	2012-13		2013-14		2014-15	
	Target	Achievement	Target	Achievement	Target	Achievement
Wind Energy	2500.0	1698.8	2500.0	2083.3	2000.0	2312.0
Solar Energy	800.0	754.1	1100.0	962.1	1100.0	1112.1
Small Hydro Power	350.0	236.9	300.0	171.4	250.0	251.6
Biomass Power	455.0	466.9	405.0	412.5	400.0	405.0
Waste to Power	20.0	6.4	20.0	10.2	20.0	8.5
Total	4125	3163.1	4325	3639.5	3770	4089.2

(c): The shortfall in wind energy targets during FY 2012-13 and FY 2013-14 is mainly attributed to the withdrawal of Accelerated Depreciation (AD) Benefits to Wind Power Projects with effect from 1.4.2012, which had been an effective fiscal instrument in attracting the private sector investment in sector. It was subsequently restored only from July, 2014. In case of small hydro power, the shortfall was mainly due to lack of involvement of private sector, and long gestation period between allotment and commissioning of projects mainly due to delays in obtaining the forest clearances from state governments. The delay in completion of demonstration projects for generating energy from municipal solid wastes has been due to delays in getting requisite clearances as well as the financial tie-ups with the respective state governments. The vigorous monitoring of the the progress of Small Hydro Projects by holding frequent meetings with State Governments and SHP developers, and visits by the technical team of Alternate Hydro Energy Centre (AHEC), established in Indian Institute of Technology, Roorkee, to provide on the spot technical advice to SHP developers yielded results in terms of improved performance in FY 2014-15.

(d): A solar park of 600 MW capacity has been sanctioned to the State of Uttar Pradesh for setting up at the identified locations in districts of Jalaun, Kanpur Dehat, Allahabad and Mirzapur.
